

, ITEM NO.53

COURT NO.6 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C)

No(s). 10211-10212/2016

(Arising out of impugned final judgment and order dated 04/03/2016 in WC No. 395/2016 and order dated 16/10/2014 in WC No. 54974/2014 passed by the High Court of Judicature at Allahabad)

M/S BAJAJ HINDUSTHAN LTD

Petitioner(s)

VERSUS

STATE OF U.P. AND ORS

Respondent(s)

(with appln.(s) for c/delay in filing SLP and exemption from filing O.T. and appln. For rejoinder affidavit of petitioner to the counter affidavit of R-1, R-2, R-3 and R-4 and Office Report)

Date: 20/02/2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Petitioner(s)

Mr. Jaideep Gupta, Sr. Adv.

Mr. Syed Shahid Hussain Rizvi, AOR

Mr. Sanjeev K. Singh, Adv.

Mr. Alok Agarwal, Adv.

Mr. Mayank, Adv.

For Respondent(s)

Mr. Aarohi Bhalla, Adv.

Mr. Ardhendumauli Kumar Prasad, AOR

Mr. Ram Kishore Singh Yadav, AAG, UP

Mr. Aviral Saxena, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Heard the learned Senior counsel appearing for the petitioner and the learned counsel appearing for Respondent Nos. 1 to 4 and perused the Office Report dated 17-2-2017.

Last time, we directed the learned counsel for Respondent Nos. 1 to 4 to obtain instructions with regard to appearing for Respondent Nos. 5 to 9 also.

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Learned counsel appearing for Respondent Nos. 1 to 4 states that he has instructions to appear on behalf of Respondent Nos. 5 to 9 also.

The statement made is recorded and accepted.

Delay condoned.

Leave granted.

As prayed, liberty is granted to mention these matters before

Hon'ble the Chief Justice of India for early hearing.

Having regard to the facts and circumstances of these cases, there shall be stay of the impugned final judgment and orders dated 16-10-2014 and 4-3-2016 passed by the High Court of Judicature at Allahabad in the Writ Petitions.

(VISHAL ANAND)

(SNEH LATA SHARMA)

COURT MASTER

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